

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP 715/2018
in
OA 878/2018**

This the 8th day of February, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Ami Lal
Son of Kishan
Ex. SafaiKarmchari.CSE/CLZ
R/o H. No. 759, ChabiGanj
Kashmere Gate
Delhi – 110006

...Applicant

(By Advocate: Sh. Atul Rathi)

VERSUS

1. Mr. MadhupVyas, IAS
Commissioner
North Delhi Municipal Corporation
S.P. Mukherjee Civic Centre
J. L. Nehru Nagar
New Delhi – 110002
2. Mr. Tirath Ram
Director Vigilance Department
North Delhi Municipal Corporation
26th Floor, S.P. Mukherjee Civic Centre
J. L. Nehru Marg
New Delhi- 110002

...Respondents

(By Advocate: Sh. R.V. Sinha and Sh. Amit Sinha)

ORDER (Oral)**Hon'ble Mr. S.N. Terdal, Member (J):**

Learned Counsel for respondents has filed Office Order dated 10.08.2018. In view of the same, CP is closed with a liberty to the applicant to file afresh, if so advised, as per law.

Notices stand discharged.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

/akshaya/